

I. Notifications of the Ministry of Housing and Urban Affairs**II. Notifications of the Ministry of Civil Aviation****III. Reports and Accounts (2018-19) of AERA, New Delhi and AAI, New Delhi and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Housing and Urban Affairs, under sub-section (3) of Section 44 of the Metro Railways (Construction of Works) Act, 1978:-

- (1) S.O. 2065 (E), dated the 25th June, 2019, notifying the alteration of metro alignment of Pune Metro Line-3 Hinjawadi-Shivajinagar in respect of the Pune Metropolitan Area.
- (2) S.O. 2126 (E), dated the 26th June, 2019, notifying the addition of the metro alignment of Mumbai Metro Line-5, Thane-Bhiwandi-Kalyan in respect of the Mumbai Metropolitan Area to the Schedule of the Act.
- (3) S.O. 3295 (E), dated the 16th September, 2019, notifying the addition of the metro alignment of Delhi Metro Line-9-Dwarka-Najafgarh extension from Najafgarh to Dhansa Bus Stand in respect of the National Capital Region to the Schedule of the Act.
- (4) S.O. 3296 (E), dated the 16th September, 2019, notifying the addition of the metro alignment of Delhi Metro Line-6-Badarpur-YMCA Chowk-Faridabad extension from Escorts Mujesar to Raja Nahar Singh-Ballabhgarh in respect of the National Capital Region to the Schedule of the Act.
- (5) S.O. 3297 (E), dated the 16th September, 2019, notifying the addition of the metro alignment of Delhi Metro Line-8-Janakpuri West-Kalindi Kunj extension from Kalindi Kunj to Botanical Garden, Noida in respect of the National Capital Region to the Schedule of the Act.

- (6) S.O. 3298 (E), dated the 16th September, 2019, notifying the addition of the metro alignment of Delhi Metro Line-3- New Ashok Nagar Noida City Centre extension from Noida City Centre to Noida Electronic City in respect of the National Capital Region to the Schedule of the Act.
- (7) S.O. 3706 (E), dated the 14th October, 2019, notifying the alteration of the metro alignment of Corridor 2 (Vanaz to Ramwadi) of the Pune Metro Rail Corridors-Phase-1 in the Schedule of the Act.
- (8) S.O. 4147 (E), dated the 19th November, 2019, notifying the addition of the alignments of Delhi-Ghaziabad-Meerut Regional Rapid Transport System (RRTS) Corridor, in respect of the areas of National Capital Region to the Schedule of the Act.

[Placed in Library. For (1) to (8) *See* No. L.T. 1441/17/19]

- (ii) A copy (in English and Hindi) of the Ministry of Housing and Urban Affairs, Notification No. G.S.R. 601 (E), dated the 27th August, 2019, publishing the Metro Railways (Carriage and Ticket) Amendment Rules, 2019, under Section 102 of the Metro Railways (Operation and Maintenance) Act, 2002.

[Placed in Library. *See* No. L.T. 1442/17/19]

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Civil Aviation, under Section 14A of the Aircraft Act, 1934, along with Explanatory Notes:-

- (1) G.S.R. 448 (E), dated the 24th June, 2019, publishing the Aircraft (First Amendment) Rules, 2019.
- (2) G.S.R. 468 (E), dated the 2nd July, 2019, publishing the Aircraft (First Amendment) Rules, 2019.

[Placed in Library. For (1) and (2) *See* No. L.T. 1439/17/19]

- III.(i) A copy (in English and Hindi) of the Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts,

under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008.

[Placed in Library. See No. L.T. 1434/17/19]

- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 of the Airports Authority of India Act, 1994:-
- (a) Twenty-fourth Annual Report and Accounts of the Airports Authority of India (AAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1104/17/19]

Report and Accounts (2018-19) of NMDC Ltd., Hyderabad and related papers

इस्पात मंत्रालय में राज्य मंत्री (श्री फग्गनसिंह कुलस्ते): महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Sixty-first Annual Report and Accounts of the NMDC Ltd., Hyderabad, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1169/17/19]

Reports and Accounts (2018-19) of various Corporation, Sansthan and Sangh and related papers

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (a) Forty-sixth Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India (ALIMCO), Kanpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.